GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE LEGISLATIVE DEPARTMENT

LOK SABHA

UNSTARRED QUESTION No. 468

TO BE ANSWERED ON WEDNESDAY, THE 16THSEPTEMBER, 2020.

Uniform Civil Code

468. SHRI DUSHYANT SINGH

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has plans to introduce bill on Uniform Civil Code this year;
- (b) if so the details thereof;
- (c) whether the Government plans to abolish minority status accorded to certain religions under the Uniform Civil Code; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS & INFORMATIONTECHNOLOGY

(SHRI RAVI SHANKAR PRASAD)

- (a)& (b) Article 44 of the Constitution of India states that the state shall endeavor to secure for the citizens a Uniform Civil Code throughout the territory of India. The Government is committed to honour this Constitutional mandate. However, this requires wide scale consultations.
- (c) & (d) No, Sir.